COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 1834 OF 2018 IN IA NO. 1835 OF 2018</u> IN APPEAL NO. 77 OF 2018 & IA NO. 318 OF 2018

Dated: 21st December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member

Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. G. Sai Kumar

Ms. Shurti Awasthi

Counsel for the Respondent(s) : Mr. Shri Venkatesh

Mr. Samarth Kashyap for R-2

Mr. Aman Anand Mr. Aman Dixit Mr. Suraj Das Guru Mr. Pratik Das for R-3

Mr. Yashwaswi Kant

Ms. Raveena Dhamija for R-4

Mr. Alok Shankar

Mr. Mahip Singh for R-5

<u>ORDER</u>

At the request of learned counsel appearing the appellant to enable him to take necessary instructions to make his submissions, list the matter on <u>17.01.2019</u>.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil) Judicial Member